## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/09/2017 AT 10,30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

: CA/103/2017

**PETITION NUMBER** 

: CP/7/2016

NAME OF THE PETITIONER(S)

: H. Ramesh

NAME OF THE RESPONDENT(S)

: M/s AUM Consultancy Pvt Ltd & 4 Ors

UNDER SECTION

: 210,213,241,242,243

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

NKSNASHIKUMAR JENNIFER KUMAR (RZ4R3 in CP)

MRS. K. SOMATHI

ADVOCATE
Representing Counsel
G Shenth Heenaledu

2. Cibi Vishnu Sai Vihan

Counsel Nov

## **ORDER**

Counsels for both the parties are present. Counsel for the Applicant/Respondent prayed for time. At request, time is enlarged. Put up on 12.10.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk